

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 1162 OF 2018**

Dated: 04th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.	...Appellant(s)
Vs.	
Central Electricity Regulatory Commission	...Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Sethu Ramlingam for R-1

ORDER

At the request for learned counsel for Appellant, list the matter for hearing on **27.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk